

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

Appeal no. 89 of 2013

Dated :11th July, 2013

**Present: Hon'ble Mr. Justice M. KarpagaVinayagam, Chairperson
Hon'ble Mr.RakeshNath, Technical Member**

Bangalore Electricity Supply Company Ltd. ...Appellant(s)

Versus

Karnataka Electricity Regulatory Commission

&Anr.

...Respondent(s)

**Counsel for the Appellant(s): Mr. Anand K. Ganesan
Ms. SwapnaSeshadri**

Counsel for the Respondent(s): Mr. Prabhuling K. Navadgi

ORDER

We have heard the Learned Counsel for the parties.

The Learned Counsel for the Respondent no.2 wants to make further reply. Accordingly, he is directed to file his written submissions on or before 30.07.2013 after serving copy on the other side.

Post the matter for making reply submissions on **27.08.2013at**

Chennai Circuit Bench.

**(RakeshNath)
Technical Member
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**(Justice M. KarpagaVinayagam)
Chairperson**